

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.325
162/2007

IN THE MATTER OF:

Ajay Batra & Ors.

.....APPLICANT/PETITIONER

Vs

M/s. BHP Machines Ltd. & Ors

.....RESPONDENT

SECTION

U/s 397/398

Order delivered on 02.11.2022

CORAM:

**DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)**

**JUSTICE TELAPROLU RAJANI
MEMBER (JUDICIAL)**

PRESENT:

For the Applicant

:

For the Respondent

: Adv Deepak Jain, Adv Tanpreet Gulati,
Adv Twinkle Gupta. for Respondent 21-25

ORDER

List before the Regular Bench on 21.12.2022.

-sd-

**(DR. BINOD KUMAR SINHA)
MEMBER (TECHNICAL)**

-sd-

**(JUSTICE TELAPROLU RAJANI)
MEMBER (JUDICIAL)**

Surjit